

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated: 9 JUL 1993

APPLICATION NO(s). 353 of 1993.

Applicant(s) M. Venkatesh v/s. Respondent(s) Chief Post Master General and Others, Karnataka.

- To
1. Sri. M. Venkatesh,
ED Branch Post Master,
T.C. Palya Branch Post Office,
Account with K.R. Pura Post Office,
Bangalore-560 036.
 2. Sri. P.A. Kulkarni,
Advocate, No. 48,
57th 'A' Cross,
4th Block, Rajajinagar, Bangalore-10.
 3. The Chief Post Master (General) General,
Karnataka Circle, Palace Road, B'lore-1.
 4. Senior Superintendent of Post Offices,
Bangalore East Division, Bangalore-1.
 5. Assistant Superintendent of Post Offices,
Bangalore-17.
 6. Sri. M. Vasudeva Rao,
Central Govt. Stng. Counsel,
High Court Bldg.,
Bangalore-1.

SUBJECT:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore Bench Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY/INTERIM ORDER, passed by this Tribunal in the above said
application(s) on 28-06-93.

Issued
12/7

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[Signature]
DEPUTY REGISTRAR
JUDICIAL BRANCHES

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

DATED THIS DAY THE 28TH OF JUNE, 1993

Present: Hon'ble Justice Mr.P.K. Shyamsundar Vice-Chairman
Hon'ble Mr.V. Ramakrishnan Member(A)

APPLICATION NO.353/1993

Shri M. Venkatesh,
ED Branch Post Master,
T.C. Palya Branch Post,
Office, Account with
K.R. Puram, P.O.
Bangalore - 560 036

Applicant

(Shri P.A. Kulkarni - Advocate)

v.

1. Chief Post Master General (General),
Karnataka Circle,
Palace Road,
Bangalore - 560 001
2. Senior Superintendent of Post
Offices, Bangalore East Divn.,
Bangalore - 1
3. Assistant Superintendent of
Post Offices,
Bangalore - 17

Respondents

(Shri M.V. Rao - Advocate)

This application has come up today
before this Tribunal for orders. Hon'ble
Justice Mr.P.K. Shyamsundar, Vice Chairman made
the following:

ORDER

After having heard both sides, we
think it appropriate to direct the Department
in question to continue the applicant in service
as Branch Post Master, T.C. Palya, K.R. Puram,



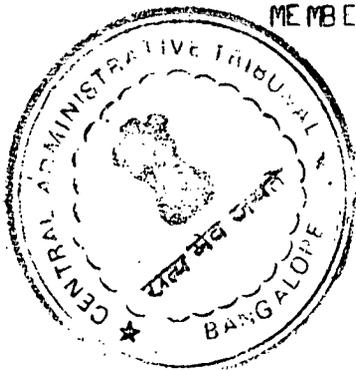
Bangalore, till such time requisite steps are taken to fill up the post regularly in accordance with rules. With these observations and also in the light of the observations made in O.A. No.450/92 disposed off on 22.2.93, this application stands disposed off finally. No costs.

Sd-

Sd- *[Handwritten signature]*

^{23/6/93}
MEMBER (A)

VICE CHAIRMAN



TRUE COPY

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SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

9/7/93